

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to Bihar Vidhan Sabha

From 217, Ghose :

Constituency (Name of the Constituency)

I, Rambal Singh Yadav, son/daughter/wife of

Aged 56 years, resident of 161, Bichhwani Post, Motwan PS, Khudwanibagh,

Election, do hereby solemnly affirm and state on oath as under:-
(strike out whichever is not applicable)

(1) I am a candidate set up by Communist Party of India (Marxist-Leninist) (name of the political party) / am contesting as an independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AQWPY3139Q	2021-2022	4,80,000/-
2.	Spouse-	FVZPR107D		
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Khudwan P.S. Case no. 56/2015 W/S - 147, 149, 188, 341, 342, 224 225, 353, 504, 506 I.P.C. & 3(1)(B)(C)(S) of ST Act - 008 tuck on in front duty.
(b)	Name of the court, Case No. and Date of order taking cognizance :	Pending before the court of Additional District and Sessions Judge - P.C. S.T. No. 22/2020 SC/ST SP. Court, Hyderabad.
(c)	Details of Appeal(s) / Application(s) for revision (if any) filed against the above order(s) :	Nil.

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Nil.
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	Nil.

(c) Punishment imposed : N. A.

(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of immovable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	₹ 3,892/-	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	11,500/-	8,000/-	Nil.	Nil.	Nil.	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Bank of Baroda H.C.B. Patna Obra, A/c No. 711801000 -25333 Ad. 2,000/- S.B.I. Obra A/c No. 3528 -44991767 R.s. 70,000/-	Bank of Baroda H.C.B. Patna Obra, A/c No. 711801000 -25333 Ad. 2,000/- S.B.I. Obra A/c No. 3528 -44991767 R.s. 70,000/-	Nil.	Nil.	Nil.	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil.	Nil.	Nil.	Nil.	Nil.	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Nil.	Nil.	Nil.	Nil.	Nil.	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil.	Nil.	Nil.	Nil.	Nil.	
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	Scorpio No. 275 BR01PL-04 8365 (Complain)	Nil.	Nil.	Nil.	Nil.	
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 10 gr. Silver 10 gr. Rs. 51,000/-	Nil.	Nil.	Nil.	Nil.	

(vii)	Any other assets such as value of Claims/Interest	American 4 Acre 56 dec Rs 25,600/-	Net.	Net.	Net.	Net.
(ix)	Gross Total value	Rs 47,35,392/- Rs 1,51,000/-	Net.	Net.	Net.	Net.

B. Details of Immoveable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
 2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	4 Acres 56 dec At-Bedhara	Net.	Net.	Net.	Net.
	Survey number(s)					
	Area (Total measurement in acres)	34.2 Hectare Anandpur and 10.8 Hectare Malwani	Net.	Net.	Net.	Net.
	Whether inherited property (Yes or NO)	Yes.	Net.	Net.	Net.	Net.
	Date of purchase in case of self acquired property	N.A.	Net.	Net.	Net.	Net.
	Cost of Land (in case of purchase) at the time of purchase	N.A.	Net.	Net.	Net.	Net.
	Any Investment on the land by way of development, construction etc.	N.A.	Net.	Net.	Net.	Net.
	Approximate Current market value	30,60,000/-	Net.	Net.	Net.	Net.
(ii)	Non-Agricultural Land					
	Location(s)	Net.	Net.	Net.	Net.	Net.
	Survey number(s)					
	Area (Total measurement in sq. ft.)	N.A.	N.A.	N.A.	N.A.	N.A.
	Whether inherited property (Yes or NO)	N.A.	Net.	Net.	Net.	Net.
	Date of purchase in case of self acquired property	N.A.	Net.	Net.	Net.	Net.
	Cost of Land (in case of purchase) at the time of purchase	N.A.	Net.	Net.	Net.	Net.
	Any Investment on the land by way of development, construction etc.	N.A.	Net.	Net.	Net.	Net.
	Approximate Current market value	N.A.	Net.	Net.	Net.	Net.
(iii)	Commercial Buildings (including apartments)					
	Location(s)	Net.	Net.	Net.	Net.	Net.
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	Net.	Net.	Net.	Net.	Net.

Whether inherited property (Yes or NO)	N.A.	Nil.	Nil.	Nil.	Nil.
Date of purchase in case of self acquired property	Nil.	Nil.	Nil.	Nil.	Nil.
Cost of property (in case of purchase) at the time of purchase	Nil.	Nil.	Nil.	Nil.	Nil.
Any Investment on the property by way of development, construction etc.	No.	Nil.	Nil.	Nil.	Nil.
Approximate Current market value	Nil.	Nil.	Nil.	Nil.	Nil.
(iv) Residential Buildings (including apartments.) -Location(s) - Survey number(s)	Abs An Ancestral House in Village - Borwah.	Nil.	Nil.	Nil.	Nil.
Area (Total measurement in sq. ft.)	2 koths.	Nil.	Nil.	Nil.	Nil.
Built up Area (Total measurement in sq. ft.)	2 koths.	Nil.	Nil.	Nil.	Nil.
Whether inherited property (Yes or NO)	Yes.	Nil.	Nil.	Nil.	Nil.
Date of purchase in case of self acquired property	N.A.			-	
Cost of property (in case of purchase) at the time of purchase	N.A.	Nil.	Nil.	Nil.	Nil.
Any Investment on the land by way of development, construction etc.	N.A.	Nil.	Nil.	Nil.	Nil.
Approximate Current market value	Rs. 25,000/-	Nil.	Nil.	Nil.	Nil.
(v) Others (such as interest in property)	Nil.	Nil.	Nil.	Nil.	Nil.
(vi) Total of Current Market Value of (i) to (v) above	Rs. 25,000/- + 30,000/-	1	Nil.	Nil.	Nil.

Total Rs. 55,000/-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(x)	Dependent-1	Dependent-2	Dependent-3
(i) Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SCB 200 - No. B.R.O.I.P.L. Rs. 65 - Loan from S.B.I. Vocational Party.	Nil.	Nil.	Nil.	Nil.	Nil.
Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	No.	Nil.	Nil.	Nil.	Nil.	Nil.

	Any other liability	No.	Nil.	Nil.	Nil.	Nil.
	Grand total of liabilities	Rs. 13,27,500/-	Nil.	Nil.	Nil.	Nil.
(ii)	Government Dues: Dues to departments dealing with government accommodation	Nil.	Nil.	Nil.	Nil.	Nil.
	Dues to departments dealing with supply of water	Nil.	Nil.	Nil.	Nil.	Nil.
	Dues to departments dealing with supply of electricity	Nil.	Nil.	Nil.	Nil.	Nil.
	Dues to departments dealing with supply of telephones/mobiles	Nil.	Nil.	Nil.	Nil.	Nil.
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil.	Nil.	Nil.	Nil.	Nil.
	Income Tax Dues	Nil.	Nil.	Nil.	Nil.	Nil.
	Wealth Tax Dues	Nil.	Nil.	Nil.	Nil.	Nil.
	Service Tax Dues	Nil.	Nil.	Nil.	Nil.	Nil.
	Municipal /Property Tax Dues	Nil.	Nil.	Nil.	Nil.	Nil.
	Sales Tax Dues	Nil.	Nil.	Nil.	Nil.	Nil.
	Any other dues	Nil.	Nil.	Nil.	Nil.	Nil.
	Grand total of all Govt. dues	Nil.	Nil.	Nil.	Nil.	Nil.

(7) Details of profession or occupation:

- a. Self.....
- b. Spouse Arun bari Sekhriya.

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh/Smt/Kum. Ram Bali Singh Yadav.
2. Full postal address	Vill. Beekhaan Post- Matwan P.S. Khudwan Distt- Aurangabad.
3. Number and Name of the constituency and state	217, Ghobai, Bihar.
4. Name of the Political party which set up the candidate (otherwise write "Independent")	Communist Party of India (Marx-Leninist) Liberation
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nil.

(c) Total number of Pending cases where the court (s) have taken cognizance:		One.				
5. PAN of		Year for which last Income Tax Return filed		Total Income shown		
(a) Candidate		AQWPDY3139A		2,80,000/-		
(b) Spouse:		FVZPK1070D		N.R.		
(c) Dependents		N.R.		N.R.		
6. Details of Assets and Liabilities in rupees						
A.	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
	Moveable Asset (Total value)	Rs. 47,38,- - 392/-	1,51,000/-	N.R.	N.R.	N.R.
B.	Immovable Asset	(including Residential asset)	N.R.	N.R.	N.R.	N.R.
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	+ House - Rs. 25,000/-	N.R.	N.R.	N.R.	N.R.
(ii)	Approximate Current Market Price of Asset (Total Value)	Made above	N.R.	N.R.	N.R.	N.R.
7	Liabilities					
	(i) Government dues (Total)	N.R.	N.R.	N.R.	N.R.	N.R.
	(ii) Loans from Bank, Financial Institutions and others (Total)	Cor loan 13,27,500/-	N.R.	N.R.	N.R.	N.R.
3.	Highest educational qualification:-	M.A. (Sociology) - Magadhuni - Varsity Bodh Gaya. - 1991				
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at this the day of 10 - 6 - 2012

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.

ZMOA&F A&M 2022
10-6-2022